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# The Assam Gazette

### অসাধাৰণ

## EXTRAORDINARY

প্ৰাপ্ত কৰ্ত,ত্বৰ দ্বাৰা প্ৰকাশিত

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#### GOVERNMENT OF ASSAM

#### ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT

### NOTIFICATION

The 27th June 1977

No.LGL.53/77/19.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

#### ASSAM ACT XI OF 1977

(Received the assent of the Governor on 21st June, 1977)

THE ASSAM PANCHAYATI RAJ (FIFTH AMENDMENT) ACT, 1977

An

Act

further to amend the Assam Panchayati Raj Act, 1972.

Preamble

Whereas it is expedient further to amend the Assam Panchayati Raj Act, 1972 hereinafter called the principal Act, in the manner hereinafter appearing;

It is hereby enacted in the Twenty-eighth year of the Republic of India as follows:—

Short title, extent and commence-ment.

- 1. (1) This Act may be called the Assam Panchayati Raj (Fifth Amendment) Act, 1977.
- (2) It shall have like extent as the principal Act.
  - (3) It shall come into force at once.

Amendment 2. In sub-section (2) of Section 1 of of Section 1 the principal Act, between the words of Assam Act XI of "villages" and "in" the words "and the tea garden areas" shall be inserted.

Amendment of Section 9

3. In sub-section (1) of Section 9 of of Assam the principal Act, clause (e) shall be deleted.

Amendment of Section 20
4. In sub-section (1) of Section 20
of Assam of the principal Act, clause (d) shall be deleted.

Continuance 5. Notwithstanding anything in the of nominated Members/principal Act or the rules framed there-Councillors. under, the Councillor or Councillors nominated under clause (d) of sub-section (1) of Section 20 of the principal Act to a Mohkuma Parishad from tea garden areas and the member nominated to a Gaon Panchayat under clause (e) of subsection (1) of Section 9 from the adjacent tea garden areas of the Gaon Panchayat shall continue to be such Councillor or Member as the case may be, till the expiry of the current term of the Mohkuma Parishad or Gaon Panchayat.

U. TAHBILDAR,
Secretary to the Government of Assam,
Legislative Department.

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